CENTRAL ADMINISTRATIVE TRIBUNAL BANGALORE BENCH

Second Floor, Commercial Complex, Indiranagar, Bangalore-560 038.

Dated: 3SEP 1993

APPLICATION NO(s). 600 of 1993 and 674 to 685 of, 1993.

Applicant(S) H.N. Vamadev in O.A. No. 600/93espondent(s) Secretary, and H.K. Chandrashekara & 11 Others in M/o. Defence, N. Delhi and Others.

To O.A. No. 674 to 685 of 1993. v/s.

- Sri.M.Narayana Swamy,
 #dvocate, No.844,
 Upstairs, Fifth Block,
 Rajajinagar, Bangalore-10.
- Sri.M.S.Padmarajaiah,
 Central Govt.Stng.Counsel,
 High Court Building,
 Bangalore-1.

SUBJECT:- Forwarding of copies of the Order passed by the Central Administrative Tribunal, Bangalore Bench Bangalore.

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TO DEPUTY REGISTRAR 219193

BEFORE THE CENTRAL ADMINISTRATIVE TRIBUNAL BANGALORE BENCH, BANGALORE

DATED THIS DAY THE 18TH OF AUGUST, 1993

Present: Hon'ble Justice Mr.P.K.Shyamsundar Vice Chairman

APPLICATION NOS.600 & 674 TO 685/1993

1. H.N. Vamadev	Applicant -1 (in A.No.600/93)
2. H.K. Chandrashekhara	Applicant-2
3. B. Gurumurthy	(in A.No.674/93) Applicant-3
4. N. Sairam	(in A.No.675/93)
(Working as Senior Scientific Assistant, P.E.T. Division, Aeronautical Development Estt. Bangalore)	Applicant-4 (in A.No.676/93)
5. M.T. Thomas Senior Scientific Assistant FTTT Division A.D.E., Bangalore	Applicant (in A.No.677/93)
6. B. Ram Senior Scientific Assistant, T.M.S. Division, Aeronautical Development Estt. Bangalo me 93	Applicant (in A.No.678/93)
7. H.V. Jayashankara Senior Scientific Assistant, Simulation Division Aeronautical Development Estt. Bangalore - 75	Applicant (in A.No.679/93)

8. B. Venkatesh
Senior Scientific Assistant
EETC Division
Aeronautical Development Estt.
Bangalore

Applicant (in A.No.680/93)

9. M. Maria Arul Anandan Senior Scientific Assistant Applicant (in A.No.681/93)

10. Suresh T. Hegde Senior Scientific Assistant

Applicant (in A.No.682/93)

(Simulation Division, Aeronautical Development Establishment, Bangalore)

11. V. Seetharaman
Senior Scientific Assistant
FMCE Division, A.D.E.,
Bangalore

Applicant (in A.No.683/93



12. S. Vijayamma
Senior Scientific Assistant,
EETC Division,
Aeronautical Development Estt.
Bangalore - 75

Applicant (in A.No.684/93)

13. G.S. Vijaya Kumar Scientist B SIM Division, Aeronautical Development Estt. Bangalore

Applicant (in A.No.685/93)

(Shri M.N. Swamy - Advocate)

V.

- 1. The Government of India, rep. by its Secretary to Government, Ministry of Defence, South Block, New Delhi 11
- 2. The Scientific Adviser & Director General, R&D Organisation, South Block, New Delhi 110 011
- 3. The Director,
 A.D.E. C.V. Raman Nagar,
 Bangalore 92

Respondents

(Shri M.S. Padmarajaiah - Advocate)

These applications have come up today before this Tribunal for orders. Hon'ble Justice Mr.P.K. Shyamsundar, Vice Chairman made the following:

DRDER

These cases were posted for hearing on 20.9.93. Since similar cases have been disposed off today i.e. in 0.A.Nos.320/93, 322/93, 323/93 and 324/93, with the consent of both parties, I have re-posted this case to today



and treated it as listed for today. Following the order made in CAs referred to supra, I direct the Department to consider the claim of the applicant for awarding the benefit of the judgment rendered in Pinto's case referred to in CAs referred to supra. The Department will take a decision in this behalf within three months from the date of receipt of a copy of this order. No costs.

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VICE CHAIRMAN

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ADDITIONAL BENCH CANGALORE

CENTRAL ADMINISTRATIVE TRIBUNAL BANGALORE BENCH

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Second Floor, Commercial Complex, Indiranagar, Bangalore-38.

Miscellaneous Appln.No.20/94 in

Dated: 8 MAR 1001

MPPLICATION NO(s) 600/93 and 674 to 685 of 1993.

MPPLICANTS: H.N. Vamadev and M.K. RESPONDENTS: Secretary, M/o. Defence, Chandrashekara and 11 Others. v/s. N. Delhi and Others.

TO.

- 1. Sri.M.Narayanaswamy, Advocate, No.844, Upstairs, Fifth Block, 17th-G-Main, Rajajinagar, Blore-10.
- 2. Sri.M.S.Padmarajaiah, Sr.C.G.S.C., High Court Bldg, Bangalore-1.

SUBJECT:- Forwarding of copies of the Orders passed by the Central Administrative Tribunal, Bangalore.

Please find enclosed herewith a copy of the ORDER/STAY ORDER/INTERIM ORDER/, Passed by this Tribunal in the above mentioned application(s) on 28-02-1994.

- son 8:3.9

DEPUTY REGISTRAR 3 JUDICIAL BRANCHES.

gm*

In the Central Administrative Tribunal Bangalore Bench Bangalore

Application No. 600 193 Apr 674 to 685193

ORDER SHEET (contd)

Date	Office Notes	•	, c	Orders of 1	Tribunal
	- · · · · ·				

FEBRUARY 28,1994.

ORDER ON M.A.NO.20 OF 1994

(PKS)VC/(VR)M(A)

We have heard the learned standing counsel, apropos this application seeking more time to comply with the direction of this Tribunal. The judgment of the Tribunal under reference has since been upheld by the Supreme Court. In that situation we think that the Government should be more than anxious to comply with the directions of the Tribunal subsequently affirmed by the Supreme Court. But, then from Ethat we are told to-day and from the records produced before us there does not appear to be any anxiety on the part of the administration to comply with the orders of this Tribunal, subsequently upheld by the Supreme Court as well. we must record our strong dissent and express our displeasure regarding the delay involved in the implementation the Tribunal's order, we however accede to the emphatic plea made by the learned Standing Counsel for more Acceeding to his request for time.



)ate	Office Notes	Orders of Tribunal
		further extension of time, we grant
		four months time to comply with the
50 50 50 50		orders as from to-day. We make it
		clear to the learned Standing Counsel,
		through him to his clients, that on
		no account any further extension of
		time will be granted. Let a copy of
		this order be made available to the
į	•	Government counsel. We direct that
		one more application of a similar nature
		said to be pending in O.A.No.9/94 but
		listed before the other bench is ordered
		to be brought before this Bench and
		disposed off in like terms.
		Sd- Sd-
		MEMBER(A) VICE-CHAIRMAN.
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		SECTION OFFICER
		ABBILLIAE BENCH